

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01090/2018

Jabalpur, this Thursday, the 03rd day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shri M.C. Mehra, S/o Late P.L. Mehra, Aged 61 years Assistant
Executive Engineer (Const.) West Central Railway Katni Sub-
Division Jabalpur (M.P.)
-Applicant

(By Advocate –**Shri Munish Saini**)

V e r s u s

1. Union of India through the General Manager, West Central Railway Indira Market Jabalpur (MP) 482001
2. Chief Administrative Officer (Construction) West Central Railway Indira Market Jabalpur (MP) 482001
3. Principal Chief Engineer West Central Railway Indira Market Jabalpur (MP) 482001
4. Financial Adviser & Chief Accounts Officer (Stores & Workshop) West Central Railway Indira Market Jabalpur (MP) 482001
5. Divisional Railway Manager, West Central Railway Jabalpur (M.P.) 482001
6. Chief Personnel Officer, West Central Railway Indira Market Jabalpur (MP) 482001
7. Sr. Divisional Finance Manager, West Central Railway Jabalpur (M.P.) 482001
- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to exhaust the remedy of filing revision under Rule 25(1) of Railway Servant (Discipline and Appeal) Rules, 1968, as mentioned in the order of the appellate authority dated 12.10.2018 (Annexure A-24).

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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